## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE PRODUCTION LOK SABHA UNSTARRED QUESTION NO.6043 TO BE ANSWERED ON THE 4<sup>TH</sup> APRIL, 2018

## **RETURNING OF MoU**

## 6043. SHRIMATI V. SATHYA BAMA: SHRI PR. SENTHIL NATHAN: SHRI BHARATHI MOHAN R.K.:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether the Ordnance Factory Board (OFB) had given specific explanation to Government *vide* reply dated 24 October 2017 with regard to returning of MoU proposal *vide* letter dated 25.07.2017;

- (b) if so, the details thereof; and
- (c) the response of the Government to that reply from the OFB?

(a) to (c): A statement is attached.

\*\*\*\*\*\*

## STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 6043 FOR ANSWER ON 4.4.2018

(a) to (c): In October 2017, the Ordnance Factory Board (OFB) stated that the criterion adopted for the selection of a prospective partner has been clearly defined in the Expression of Interest (EoI) issued by them. Pending approval of the Standard Operating Procedure (SOP) for the selection of technological partner, the proposal for Memorandum of Understanding (MoU) between M/s Grand Power and OFB was returned to OFB in January 2018 intimating that the same would be progressed based on the approved SoP for the selection of technological partner. The revised SOP for the selection of technological partner, incorporating the suggestions of the Ministry, was submitted by the OFB in February 2018 which after examination has been approved by the Ministry in March 2018.

\*\*\*\*\*\*